

ITEM NO.9

COURT NO.13

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 58542/2024

[Arising out of impugned final judgment and order dated 06-08-2024 in STTR No. 252/2019 passed by the High Court of Judicature at Allahabad]

COMMISSIONER COMMERCIAL TAX UP LUCKNOW

Petitioner(s)

VERSUS

M/S. EMAMI LTD.

Respondent(s)

IA No. 58390/2025 - CONDONATION OF DELAY IN FILING

IA No. 58391/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 58395/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 58399/2025 - EXEMPTION FROM FILING O.T.

WITH

Diary No(s). 58547/2024 (XI)

FOR ADMISSION and I.R.

IA No. 60808/2025 - CONDONATION OF DELAY IN FILING

IA No. 60811/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 60809/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 60810/2025 - EXEMPTION FROM FILING O.T.

Diary No(s). 58539/2024 (XI)

IA No. 57588/2025 - CONDONATION OF DELAY IN FILING

IA No. 57589/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 57590/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 57591/2025 - EXEMPTION FROM FILING O.T.

Diary No(s). 58537/2024 (XI)

IA No. 66264/2025 - CONDONATION OF DELAY IN FILING

IA No. 66270/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 66266/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 66267/2025 - EXEMPTION FROM FILING O.T.

Date : 21-03-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE R. MAHADEVAN

For Petitioner(s) :

Mr. Bhakti Vardhan Singh, AOR
Mr. Antariksh Singh, Adv.
Mr. Sthavi Asthana, Adv.
Mr. Yagyawalkya Singh, Adv.
Mr. Purnendu Bajpai, Adv.

For Respondent(s) :

Mr. S.K. Bagaria, Sr. Adv.
Mr. Karuppaiah Meyyappan, Adv.
Ms. Kanika Kalaiyarasan, AOR

UPON hearing the counsel the Court made the following
O R D E R

Tag with Civil Appeal No.3839/2014.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)
COURT MASTER (NSH)